

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 210**  
**(IB)-667(ND)2019**

**IA/5529/2020, IA/4242/2020, IA/4931/2020, IA/5111/2020,  
IA/4451/2020, IA-978/2021, IA/1670/2021, IA/1800/2021**

**IN THE MATTER OF:**

**M/s. Renu Proptech Pvt. Ltd. ... Applicant/Petitioner**

**Versus**

**M/s. Red Topaz Real Estate Pvt. Ltd. ... Respondent**

**Under Section: 7 of IBC 2016**

**Order delivered on 09.08.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (J)**

**SHRI L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**Anupam Lal Das, Senior Advocate with Sinha Shrey Nikhilesh and  
Mohd. Faraaz Khan Advocates for Applicants in I.A/ 1670/2021  
Advocate Manish Paliwal, Advocate Vikas Kumar, For the  
Respondent/CD**

**Adv. Rakesh Kumar, Adv. Preeti Kashyap, Adv. Ankit Sharma for R.P  
Advocate Manish Paliwal Advocate Vikas Kumar, Advocate Raghav  
Tiwari, For the Respondent/CD**

**Kinshuk Chatterjee & Srishti Gupta, Advocates for Applicant in I.A. No.  
4451/2020**

**IA No. 5529 of 2020 For HDFC Bank/ Applicant- Mr. Prasouk Jain and  
Ms. Kshirja Agarwal**

**ORDER**

**IA/4242/2020- On the request of the Applicant, list the matter on 10<sup>th</sup>  
August 2021.**

List the remaining IAs on 10<sup>th</sup> August 2021.



**(L. N. GUPTA)  
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)**